GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 1967 ANSWERED ON 01.08.2023

DISTRIBUTION OF PROPERTY CARDS

1967. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total number of families that have been distributed property cards, district-wise and State-wise; and
- (b) the reasons behind zero distribution of property cards in the State of Andhra Pradesh as on April, 2022?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, State Revenue Department, State Panchayati Raj Department and Survey of India (SoI). States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 31 States/Union Territories (UTs), including the State of Andhra Pradesh, have signed MoU with SoI. The preparation and distribution of Property Cards on the basis of maps generated by the Survey of India is the responsibility of the respective State Government. The Ministry of Panchayati Raj maintains the State-wise record of the number of Property Cards prepared, the list of which is attached as **Annexure**.
- (b) Andhra Pradesh signed MoU with SoI on 09.12.2020 to implement SVAMITVA scheme. The reasons for delay in property card distribution are that the State Government has to amend their 3 Acts namely AP Survey & Boundaries Act- 1923, AP Rights in Pattadar Pass Book Act-1971, & AP Panchayat Raj Act 1994, to conduct Survey under SVAMITVA scheme. Further, the State Governments has decided to survey all lands irrespective of its usage in the village to issue certificate of ownership. As on 26.07.2023, 9,590 Property Cards have been prepared in 44 villages and 3,311 Property Cards have been distributed in 18 villages in the State of Andhra Pradesh.

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha UnStarred Question No. 1967 answered on 01.08.2023 regarding 'Distribution of Property Cards'.

		Property Cards	Number of Property
	States/UTs	prepared (villages)	Cards prepared
1	Andaman and Nicobar Islands	141	7,409
2	Andhra Pradesh	44	9,590
3	Chhattisgarh	326	17,556
	Dadra and Nagar Haveli and		
4	Daman and Diu	75	4,397
5	Goa	410	6,72,646
6	Gujarat	568	87,707
7	Haryana	6,260	25,15,646
8	Himachal Pradesh	80	1,200
9	Jammu and Kashmir	286	10,116
10	Karnataka	2,538	7,30,067
11	Kerala		
12	Ladakh	93	2,796
13	Madhya Pradesh	17,773	22,24,885
14	Maharashtra	8,461	13,06,444
15	Mizoram	2	420
16	Odisha	29	1,187
17	Puducherry	92	2,801
18	Punjab	53	5,347
19	Rajasthan	1,118	85,915
20	Uttar Pradesh	43,959	61,84,239
21	Uttarakhand	7,441	2,78,229
22	Total	89,749	1,41,48,597